



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL
CHENNAI BENCH**

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK CHENNAI – 600 005

Dated: 21th January, 2022

NOTICE

Please take notice that the following Part Heard matter listed in Chennai bench on 24.01.2022 (Monday) at 02:00 PM will not be taken up due to non-availability of the Bench. The next date of Hearing will be notified later.

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 49/2021	Startree Retailors Pvt Ltd V Mr. Anil Kumar Birla & 2Ors	Shardul Amarchand Mangaldas	Vishnu Mohan R1 Atul Sharma R2 S. Karunamoorthy S.K.Mageshwaran Caveator for R3

// By Order //

-Sd/-

Dy. Registrar